

Pritam Bhattacharjee And Ors Vs Shashanka Debnath And Ors

Court: Tripura High Court

Date of Decision: March 4, 2020

Acts Referred: Code Of Civil Procedure, 1908 " Section 95

Hon'ble Judges: S. Talapatra, J; Arindam Lodh, J

Bench: Division Bench

Advocate: DK Biswas, A. Dasgupta

Final Decision: Dismissed

Judgement